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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /107/252/HDB/2017
NAME OF THE COMPANY	Sri Raghunath Resorts & Hospitality India Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Raghunath Resorts & Hospitality India Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Darga Mabu Basha	PCS	csdmbasha@gmail.com 9493851015	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri Darga Mabu Basha, Ld. Counsel for Petitioner.

Orders Reserved. The Ld. Counsel for Petitioner is directed to file a fresh Affidavit.



Member (T)

pc



Member (J)